

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4710  
ANSWERED ON:23.05.2006  
TERRORISM  
Reddy Shri Karunakara G.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there any agreement has been held with any country for combating organised crime and drug trafficking during the last three years;
- (b) if so, the details thereof; and
- (c) the efforts being made by Government to fight organised crime and drug trafficking on international border?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) Yes, Sir

(b): During the last three years a total of 8 Agreements have been signed on Mutual Legal Assistance Treaty in criminal matter with other countries. Agreement on combating illicit drug trafficking has been signed with two countries. Agreement/ MoU on cooperation in combating crime and terrorism has been signed with 3 countries.

(c): (i) financial assistance to States including those having international borders for boosting anti narcotic efforts.

(ii) coordination between the various crime and drug law enforcement agencies situated at international border in order to make interdiction efforts more effective;

(iii) strengthening of international liaison to improve the collection, analysis and dissemination of operational intelligence.